

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/2018	-	For compliance of additional information raised by Registry	Rule 4(1) of IB	Parth Ispat(India) Pvt Ltd Vs Bhoruka Power Corporation Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Maistry Bhat</i> (9901033718)	<i>Petitioner Applicant</i>	<i>Murthy</i>

**ORDER**

Matter is listed today for admission. Counsel for Petitioner filed memo along with annexure. Therefore, notice is ordered to be issued to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 15/02/2018.

*Ashok*  
**Member (T)**

*Murali*  
**Member (J)**